

# CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 29.07.2024

## DIVISION BENCHES

1	<b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice Arun Kumar Rai</b>	<b>Monday to Thursday &amp; Friday (1<sup>st</sup> Half)</b>	<ul style="list-style-type: none"><li>● LPA [2023 onwards] :- Fresh filing, Orders, Admission, Hearing</li><li>● Cases referred to D.B.; Writ petitions challenging Vires &amp; Validity of Acts and Rules [2022 onwards]</li><li>● WPT; T.A.; Tax Cases; Company Appeal; Commercial Appellate Division including all matters arising out of Commercial Courts [2022 onwards]</li><li>● All matters relating to Mines (including Minor Mineral);</li><li>● All matters relating to Tender, Auction/E-Auction :- Orders, Admission &amp; Hearing</li><li>● Special Bench for monitoring cases involving MP &amp; MLA</li><li>● W.P.(PIL)[2021 onwards]</li><li>● Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench:- Orders, Admission &amp; Hearing</li><li>● Cases related to Judicial Officers</li><li>● F.A.(D.B.)[2023 onwards]</li><li>● Cont.(Cvl.)(D.B.); Cont.(Cr.); Cont. (Appl.)</li><li>● All residual and other matters.</li><li>● Tied up and Assigned matters</li></ul>
		<b>Monday to Thursday (3:30 PM to 4:30 PM)</b>	<ul style="list-style-type: none"><li>● Cr.Appeal (D.B.) [uptill 2000] - Hearing</li></ul>
2	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay &amp; Hon'ble Mr. Justice Pradeep Kumar Srivastava</b>	<b>Monday to Thursday</b>	<ul style="list-style-type: none"><li>● LPA [uptill 2022]:- Fresh filing, Orders, Admission, Hearing</li><li>● Cases referred to D.B.; Writ petitions challenging Vires &amp; Validity of Acts and Rules[ uptill 2021]</li><li>● W.P.(PIL)[uptill 2020]</li><li>● WPT; T.A.; Tax Cases; Company Appeal; Commercial Appellate Division including all matters arising out of Commercial Courts [uptill 2021]</li><li>● Tied up and Assigned matters</li></ul>
		<b>Monday to Thursday (3:30 PM to 4:30 PM)</b>	<ul style="list-style-type: none"><li>● Cr.Appeal (D.B.) [ year 2016 onwards] :- Hearing</li></ul>

	<b>Hon'ble Mr. Justice Ratnaker Bhengra &amp; Hon'ble Mr. Justice Navneet Kumar</b>	<b>Monday &amp; Tuesday (1<sup>st</sup> Half)</b>	<ul style="list-style-type: none"> <li>● Cr.Appeal (D.B.) [uptill 2022] :- Fresh filing, Orders ,Admission</li> <li>● Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :- Fresh Filing, Orders &amp; Admission</li> <li>● Tied up &amp; Assigned matters</li> </ul>
		<b>Monday &amp; Tuesday (After the above)</b>	<ul style="list-style-type: none"> <li>● Cr.Appeal (D.B.) [2006-10] :- Hearing</li> </ul>
4	<b>Sri Ananda Sen, J. &amp; Hon'ble Mr. Justice Gautam Kumar Choudhary</b>	<b>Monday to Thursday (1<sup>st</sup> Half)</b>	<ul style="list-style-type: none"> <li>● Cr. Appeal (D.B.) [year 2023 onwards] :- Fresh Filing, Orders, Admission</li> <li>● Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :- Fresh Filing, Orders &amp; Admission</li> <li>● Aq. Appeal (D.B.);</li> <li>● Govt. Appeal (D.B.) :- Orders, Admission &amp; Hearing</li> <li>● D. Ref.; Cr.M.P.(D.B.); Cr. Rev.(D.B.); W.P. (Habeas Corpus)</li> <li>● W.P.(Cr) arising out of preventive detention; Writ petitions relating to mercy petitions or applications for commutation :-Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>● Tied up &amp; Assigned matters</li> </ul>
		<b>Monday to Thursday (After the above)</b>	<ul style="list-style-type: none"> <li>● Cr.Appeal (D.B.) [ year 2011 - 2015] :- Hearing</li> </ul>
5	<b>Hon'ble Dr. Justice S.N. Pathak &amp; Hon'ble Mr. Justice Navneet Kumar</b>	<b>(Wednesday to Thursday) (1<sup>st</sup> Half)</b>	<ul style="list-style-type: none"> <li>● A.C.(D.B.); CAT matters; (All matters)</li> <li>● C.M.P. (D.B.)</li> <li>● F.A.(D.B.)[ uptill 2022]</li> <li>● Tied up &amp; Assigned matters</li> </ul>
		<b>(Wednesday to Thursday) (After the above)</b>	<ul style="list-style-type: none"> <li>● Cr.Appeal (D.B.) [ year 2001 - 2005] :- Hearing</li> </ul>

## 1 SINGLE BENCHES

1	<b>Hon'ble The Acting Chief Justice</b>	<b>(Friday) (After the Division Bench)</b>	<ul style="list-style-type: none"> <li>● Arbitration Matters;</li> <li>● C.M.P. under Article 227 of Constitution of India [year 2023-2024]</li> <li>● Contempt (Civil)</li> <li>● Tied –up &amp; Assigned matters</li> </ul>
2	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay</b>	<b>(Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>● All matters related to Fodder Scam:- Orders, Admission &amp; Hearing.</li> <li>● C.M.P. under Article 227 of Constitution of India [year uptill 2022]</li> <li>● Contempt (Civil)</li> <li>● Tied up &amp; Assigned matters</li> </ul>

3	Hon'ble Mr. Justice Ratnaker Bhengra	( Wednesday & Thursday ) (Whole Day )	<ul style="list-style-type: none"> <li>• Criminal Appeal (S.J):- Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>• Acq. Appeal (S.J); Acq. Appeal (C); Cr. Appeal (V) :- Fresh Filing, Orders, Admission &amp; Hearing.</li> </ul>
		(Friday) (Whole Day)	<ul style="list-style-type: none"> <li>• Regular Roster</li> <li>• Contempt (Civil)</li> <li>• Tied up &amp; Assigned matters</li> </ul>
4	Sri Ananda Sen, J.	( Friday ) (Whole Day)	<ul style="list-style-type: none"> <li>• WPL :- Fresh Filing &amp; Orders</li> <li>• Contempt (Civil)</li> <li>• WPC grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ); Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters :- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• Tied –up &amp; Assigned matters</li> </ul>
5	Hon'ble Dr. Justice S.N. Pathak	( Monday to Tuesday ) (Whole Day)	<ul style="list-style-type: none"> <li>• WPS - Pension, Retiral benefit, Regularisation, Recovery, Transfer and Suspension : - Fresh Filing, Orders, Admission</li> </ul>
		( Friday ) (Whole Day)	<ul style="list-style-type: none"> <li>• Regular Roster</li> <li>• Contempt (Civil)</li> <li>• Tr Petn (Cvl); C.R., A.C. (SB):- Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>• Tied –up &amp; Assigned matters</li> </ul>
6	Hon'ble Mr. Justice Rajesh Shankar	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> <li>• A.B.A :- Orders &amp; Admission</li> </ul>
		( Friday ) (Whole Day)	<ul style="list-style-type: none"> <li>• Regular Roster Matters</li> <li>• Contempt (Civil)</li> <li>• Tied –up &amp; Assigned matters</li> </ul>
7	Hon'ble Mr. Justice Anil Kumar Choudhary	(Monday to Thursday) ( 1 <sup>st</sup> Half)	<ul style="list-style-type: none"> <li>• Second Appeal :- Fresh filing, Orders, Admission &amp; Hearing.</li> </ul>
		(Monday to Thursday) (2 <sup>nd</sup> Half)	<ul style="list-style-type: none"> <li>• Criminal Miscellaneous Petition arising out of Section 482 Cr.P.C.:- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• C. Ref; Original Criminal Miscellaneous cases (arising out of Company matters) :- Fresh Filing, Orders, Admission &amp; Hearing</li> </ul>
		( Friday ) (Whole Day)	<ul style="list-style-type: none"> <li>• Regular Roster Matters</li> <li>• Contempt (Civil)</li> <li>• Tied –up &amp; Assigned matters</li> </ul>
8	Hon'ble Mr. Justice Rajesh Kumar	(Monday to Thursday)	<ul style="list-style-type: none"> <li>• WPC [up till 2022]:- Fresh Filing, Orders, Admission &amp; Hearing</li> </ul>
		( Friday ) (Whole Day)	<ul style="list-style-type: none"> <li>• Regular Roster Matters</li> <li>• Contempt (Civil)</li> <li>• Tied –up &amp; Assigned matters</li> </ul>

9	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> <li>• Criminal Revision : Fresh filing, Orders, Admission &amp; Hearing</li> <li>• M.A.:- Fresh filing, Orders, Admission &amp; Hearing.</li> <li>• First Appeal :- Fresh filing, Orders, Admission &amp; Hearing.</li> </ul>
		(Friday) (Whole day)	<ul style="list-style-type: none"> <li>• Regular Roster Matters</li> <li>• Contempt (Civil)</li> <li>• Tied –up &amp; Assigned matters</li> </ul>
10	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to Thursday) ( 1 <sup>st</sup> Half)	<ul style="list-style-type: none"> <li>• WPC [2023 onwards]:- Fresh Filing, Orders, Admission &amp; Hearing</li> </ul>
		(Monday to Thursday) (2 <sup>nd</sup> Half)	<ul style="list-style-type: none"> <li>• Criminal Writ</li> <li>• Tr Petn (CrI); Cr. Ref</li> </ul>
		( Friday) (Whole day)	<ul style="list-style-type: none"> <li>• A.B.A; B.A; Cr.M.P.; Cr Rev. relating to N.I.A. Act; P.M.L. Act; Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission &amp; Hearing</li> <li>• Contempt (Civil)</li> <li>• Tied up &amp; Assigned matters</li> </ul>
11	Hon'ble Mr. Justice Deepak Roshan	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> <li>• WPS [2021 onwards]:- Fresh Filing, Orders, Admission (Excluding Pension, Retiral benefit, Recovery Regularisation, Transfer and Suspension matters)</li> </ul>
		(Friday) (Whole day)	<ul style="list-style-type: none"> <li>• Regular Roster Matters</li> <li>• Contempt (Civil)</li> <li>• Tied –up &amp; Assigned matters</li> </ul>
12	Hon'ble Mr. Justice Subhash Chand	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> <li>• Regular Bail:- Orders &amp; Admission</li> </ul>
		( Friday) (Whole Day)	<ul style="list-style-type: none"> <li>• Regular Roster Matters</li> <li>• Contempt (Civil)</li> <li>• Tied –up &amp; Assigned matters</li> </ul>
13	Hon'ble Mr. Justice Gautam Kumar Choudhary	( Friday) (Whole day)	<ul style="list-style-type: none"> <li>• Regular Bail:- Orders &amp; Admission</li> <li>• Contempt (Civil)</li> <li>• Tied –up &amp; Assigned matters</li> </ul>
14	Hon'ble Mr. Justice Ambuj Nath	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> <li>• WPS [ uptill 2020]:- Fresh Filing, Orders, Admission (Excluding Pension, Retiral benefit, Recovery Regularisation,, Transfer and Suspension matters)</li> </ul>
		(Friday) (Whole day)	<ul style="list-style-type: none"> <li>• Regular Roster Matters</li> <li>• Contempt (Civil)</li> <li>• Tied –up &amp; Assigned matters</li> </ul>
15	Hon'ble Mr. Justice Navneet Kumar	(Friday) (Whole day)	<ul style="list-style-type: none"> <li>• Regular Bail:- Orders &amp; Admission</li> <li>• Contempt (Civil)</li> <li>• Tied up and Assigned matters</li> </ul>

16	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> <li>● WPS : Hearing</li> <li>● WPL :- Admission &amp; Hearing.</li> </ul>
		(Friday) (Whole day)	<ul style="list-style-type: none"> <li>● Regular Roster Matters</li> <li>● Contempt (Civil)</li> <li>● Tied –up &amp; Assigned matters</li> </ul>
17	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Friday) (Whole day)	<ul style="list-style-type: none"> <li>● Regular Bail:- Orders &amp; Admission</li> <li>● Contempt (Civil)</li> <li>● Tied –up &amp; Assigned matters</li> </ul>
18	Hon'ble Mr. Justice Arun Kumar Rai	(Friday) (After the Division Bench)	<ul style="list-style-type: none"> <li>● Regular Bail:- Orders &amp; Admission</li> <li>● Contempt (Civil)</li> <li>● Tied –up &amp; Assigned matters</li> </ul>

**NOTE:**

1. ***ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.***
2. ***ALL CONTEMPT MATTERS ARISING OUT OF THE APPLICATION DECIDED BY THE CONCERNED JUDGES, SHALL BE LISTED BEFORE THE RESPECTIVE JUDGES, I.E. CONTEMPT APPLICATIONS ARISING OUT OF THEIR OWN JUDGMENTS AND ORDERS BE LISTED BEFORE THE SAID COURTS***
3. ***LISTING OF C.M.P / CONT.(C) CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER THE CMP/ CONT.(C) HAS BEEN PREFERRED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED***
4. ***ALL PART HEARD MATTERS TO STAND RELEASED***